

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**C O R R I G E N D U M**

Dated: Guwahati, the 2<sup>nd</sup> November, 2022

**NO.HC.VII-56/2020/9370/A** #### In partial modification of this Registry's earlier Notification **NO.HC.VII-56/2020/9137/A** dated 21-10-2022, it is hereby informed that the cluster-wise 1 (one day) "***Refresher Course Training***" programme for Grade-II & III Judicial Officers of Assam and Grade-II & III Judicial Officers of Nagaland posted at Dimapur, Nagaland, conducted by Judicial Academy, Assam for **Cluster -5 & Cluster-6** scheduled to be held on **20-11-2022** has been postponed and the same will be held on **10-12-2022** from **10 A.M. to 4:30 P.M.** respectively.

The Faculty Members of the Judicial Academy, Assam are also nominated as Resource Persons and they are directed to attend the cluster-wise 1 (one day) "***Refresher Course Training***" programme for Grade-II & III Judicial Officers of Assam and Grade-II & III Judicial Officers of Nagaland posted at Dimapur, Nagaland.

Further, during the cluster wise training programme, one officer in every District, preferably, Chief Judicial Magistrate or any Senior Officer is required to remain present at the station for taking up urgent matters.

The other conditions of the Training will remain as same as it was earlier notified.

By Order,

Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-56/2020/9371-9400/A, Dated: 02-11-2022**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

4. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

5. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima, Nagaland.

***(He is requested to inform all the Grade-II & III Judicial Officers about this Notification)***

8. The District and Sessions Judges  
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar.

***(He/She is requested to inform all the Grade-II & III Judicial Officers and the Resource Persons under his/her control about this Notification.***

***Further, the District & Sessions Judges of the Host Districts are requested to provide accommodation and necessary logistic support to the Resource Persons, Faculty Members and the Support staff of the Judicial Academy for the said training programme.)***

9. Shri Mridul Kumar Kalita, District & Sessions Judge, Jorhat.
10. Shri Sunil Kumar Poddar, District & Sessions Judge, Morigaon.
11. Shri Dibya Jyoti Mahanta, District & Sessions Judge, Golaghat.
12. Shri Chatra Bhukon Gogoi, District & Sessions Judge, Sonitpur, Tezpur.
13. Shri Chandranshu Chaturvedy, Principal Judge, Family Court, Barpeta.
14. Shri Roushan Lal, Member, Motor Accident Claim Tribunal, Nagaon.
15. Shri Nasim Akhtar, Additional District & Sessions Judge, Golaghat.
16. Shri Jaspal Singh, Additional District & Sessions Judge, Dibrugarh.
17. Shri Subhabrata Dutta, Additional District & Sessions Judge, FTC, Karimganj.
18. Shri Yusuf Azaz, Additional District & Sessions Judge, Bijni.
19. Smti. Mridu Chanda Bordoloi, Judge, Designated Court, Assam (attached to Judicial Academy, Assam as Faculty).
20. Shri Ratnadip Bhattacharjee, Special Judge, NDPS Court, Assam (attached to Judicial Academy, Assam as Faculty).
21. The Principal Judge, Family Court, Kamrup (M) No. 1, No. 2 & No. 3 / Nalbari / Dhubri / Barpeta / Cachar, Silchar.

***(He/She is requested to inform all the Grade-II & III  
Judicial Officers under his/her control about this Notification).***

22. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority.

***(He/She is requested to inform all the Grade-II & III  
Judicial Officers under his/her control about this Notification).***

23. The Chief Judicial Magistrate,  
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup / Karimganj / KarbiAnglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar.

***(He/She is requested to inform all the Grade-II & III  
Judicial Officers under his/her control about this Notification)***